

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY (PART-I, SECTION-1)  
GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE AND INDUSTRY

PUBLIC NOTICE NO - 14 /(2004-2009)  
NEW DELHI: DATED 07.10.2004

Attention is invited to Public Notice No.13/2004-2009 dated 6.10.2004 notifying revised DEPB rates for Engineering Items in the DEPB Schedule.

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2004-2009 and Paragraph 1.1 of the Handbook of procedures (Vol.I), the Director General of Foreign Trade hereby makes following corrections to the said Public Notice.

The value cap in col. 4 of annexure to Public Notice 13/(2004-2009) dated 06.10.2004 against entry at Sl. No. 337 and 352 may be corrected to read as Rs. 60/-per K.G. and Rs. 1000/-per K.G respectively

This issues in Public Interest.

(K.T CHACKO)  
DIRECTOR GENERAL OF FOREIGN TRADE

(Issued from File No. File No. 01/80/162/00010/AM04/DES-I)